

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 121 of 2012**

**Dated: 22<sup>nd</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V J Talwar, Technical Member**

**Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. C.K. Rai  
Mr. Vishal Anand  
Mr. Ravin Dubey &  
Ms. Awantika Manohar

Counsel for the Respondent(s): None

**ORDER**

Post the matter for hearing on **15.02.2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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